

## NOTICE

**IN CONTINUATION** of the Notice of assignment dated 24<sup>th</sup> February 2021 as well as **SOP Annexure A-3** dated 7<sup>th</sup> January 2021 for taking up the matters physically at **High Court of Bombay at Goa, IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person that :

**On every Wednesday**, the Courts will take up the matters on Admission Board through Video Conference and thereafter the matters pertaining to Final Hearing will be taken up physically.

High Court, Appellate Side,  
Bombay.

Date : 25<sup>th</sup> February 2021

By Order, 

Sd/-  
(V. R. Kachare)  
Registrar (Judl-I)